

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Review Application No. 2 of 2004
(In OA No. 366/99)

Jabalpur, this the 11th day of February, 2004

Hon'ble Mr. M.P. Singh, Vice Chairman
Hon'ble Mr. G. Shanthappa, Judicial Member

Purshottam Singh Rathore,
son of Pancham Singh Ratore,
Retired Chief Office Supdt.,
Divisional Railway Manager's Office
Ratlam

(By Advocate - None)

APPLICANT

VERSUS

1. Union of India through
General Manager, Western Railway,
Churchgate.
2. Divisional Railway Manager,
Western Railway,
Ratlam.

RESPONDENTS

O R D E R (ORAL)

By G. Shanthappa, Judicial Member -

RA No. 2/04 has been filed by the applicant being aggrieved by the order dated 2.9.03 passed in OA No. 366/99. The applicant has filed this review application after delay of 35 days from the date of receipt of a copy of the order dated 2.9.03. MA No. 19/04 has been filed by the applicant for condonation of delay.

2. We have perused the documents available on record.
3. The applicant has filed MA No. 19/04 for condonation of delay but he has not produced any document, which shows that he has sick. The explanation given in the MA for condonation of delay is not acceptable.
4. The scope of review under the powers of review is very limited. Any clerical error or arithmetical mistakes in order or errors arising therein from any accidental slip or omission may at any time be corrected by the

GS

